

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) to (c) India being a Non-Annex I country party to the United Nations Framework Convention on Climate Change (UNFCCC) does not have any legally binding commitment or target to reduce its greenhouse gas emissions. Therefore, norms for greenhouse gas emission cut have not been laid down in India.

India has voluntarily pledged in the UNFCCC that it will endeavour to reduce the emissions intensity of its GDP by 20-25% by 2020 in comparison to 2005 level. We are taking several domestic initiatives to address climate change and to chart out a low carbon growth strategy for inclusive growth. The National Action Plan on Climate Change has eight National Missions including inter alia the National Solar Mission, National Mission for Enhanced Energy Efficiency and National Mission on Sustainable Habitat which envisage containing the greenhouse gas emissions in the country.

#### **Forests damaged in Uttarakhand**

†2366. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ministry has made any assessment of forests damaged in Uttarakhand State from devastating floods on 16th and 17th June, 2013;

(b) if so, the percentage of forests damaged therein and district-wise details thereof;

(c) whether the Ministry has disbursed any funds to implement a scheme to compensate damage caused to forests in the State; and

(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI M. VEERAPPA MOILY): (a) and (b) As per the report received from the Uttarakhand Forest Department, details of forests damaged in different forest divisions in the devastating floods on 16th and 17th June, 2013 are given in Statement (*See below*).

(c) and (d) No funds have been disbursed to implement a scheme to compensate damage caused to forests in the State. However, the details of funds released to the State of Uttarakhand under various schemes of the Ministry in the year 2013-14 are as follows:

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†Original notice of the question was received in Hindi.

(Rs. in lakhs)

Sl. No.	Scheme	Funds disbursed in the year 2013-14
1.	Intensification of Forest Management Scheme	299.33
2.	National Afforestation Programme 13th Finance Commission	601.00 3852.00
4.	Compensatory Afforestation Management and Planning Authority	6150.00
5.	Integrated Development of Wildlife Habitat	326.28

**Statement***Details of forests damaged in different forest divisions in Uttarakhand flood*

Sl. No.	Division	Area (in ha.)
1	Gangotri National Park	57.85
2	Govind Wildlife Sanctuary	60.87
3	Uttarkashi Forest Division	185.24
4	Yamuna Barkot Forest Division	19.46
5	Chakrata Forest Division	8.04
6	Tehri Forest Division	35.3
7	Kedarnath Wildlife Division	75.44
8	Rudraprayag Forest Division	11.59
9	Narendranagar Forest Division	14.38
10	Garhwal Forest Division	19.58
11	Lansdowne Forest Division	3.73
	<b>TOTAL</b>	<b>491.48</b>